GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 369

TO BE ANSWERED ON THE 20TH JULY, 2022/ ASHADHA 29, 1944 (SAKA)

INFORMATION REQUIRED IN CENSUS 2021

369   DR. KIRODI LAL MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there will be any changes or any additional information required in the 2021 Census as compared to previous editions and if so, the details thereof;

(b) whether information obtained from the 2021 Census will be used for the preparation of any other databases, such as the National Register of Citizens (NRC) and if so, the details thereof;

(c) whether this will be disclosed to respondents before obtaining the information for the Census and if so, the details thereof; and

(d) whether there will be significant delay in the release of the information that is collected and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a): In Census, data is collected on demographic and various socio-economic parameters like education, SC/ST, religion, language, marriage, fertility, disability, occupation and migration of the individuals. The Census scheduled in 2021 and related field activities got postponed until further orders due to the outbreak of COVID19 pandemic. This upcoming Census is

to be the first digital Census wherein there is also a provision for self-enumeration. Mobile Apps for collection of data and a Census Portal for management and monitoring of various Census related activities have been developed.

(b) & (c): The individual data are not used for the preparation of any other database including National Register of Citizens. The individual data collected in Census under the Census Act, 1948 are not made public as per the provisions contained in the Act. Only the aggregated Census data at various administrative levels are released.

(d): Special emphasis is given on scientifically designing the Census questions for faster processing and early release of data.

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